

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2624  
ANSWERED ON:17.08.2011  
IMPROVEMENT IN EXAMINATION SYSTEM  
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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there are insufficient teacher training institutes in the country against the large enrolment of teachers;
- (b) if so, the reasons therefor;
- (c) the steps being taken by the Government for bringing transparency in the examination system in the country;
- (d) whether the Government is considering on a unified examination and evaluation system in education and to bring at par the quality of educational institutions giving same kind of degree;
- (e) if so, the details thereof; and
- (f) the major steps being taken to attract dropout students to attend classes and be regular on rolls?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a) & (b): Recent surveys by the National Council for Teacher Education (NCTE) on demand and supply of teachers and teacher educators indicate that several States, such as Assam, Bihar, Chhattisgarh, Jharkhand, Orissa, West Bengal have a shortage of teacher education institutions in relation to the demand for school teachers. While the Government has established District Institutes of Education and Training (DIETs) in these States to augment capacity for teacher preparation, non- governmental entities have not come forward to set up teacher training institutions in adequate numbers.

(c) to (e): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 inter alia provides for Continuous and Comprehensive Evaluation (CCE) in elementary classes and prohibits holding any Board examination till completion of elementary education.

To ensure transparency in the school examination system at the secondary level, Central Board of Secondary Education (CBSE) has implemented the scheme of CCE, where there is greater emphasis on school based evaluation, as well as provision of advance information to the candidates on sample question papers, marking scheme, etc. In addition to the assessment of scholastic areas, the co-scholastic areas which include psychomotor skills, physical development, life skills, attitudes, values, interests and participation in co-curricular activities are also assessed and reflected in the certificate. A core syllabus has been developed in Physics, Chemistry, Biology and Mathematics at the Senior Secondary level.

A Committee under the Chairmanship of Secretary, Department of Science and Technology has been constituted to assess the examination and admission system in engineering programmes.

(f) The RTE Act inter alia provides that drop-out and un-enrolled children shall be admitted in age appropriate class and have the right to receive special training to come at par with other children. The Act further provides that no child shall be detained or expelled till completion of elementary education. The Rashtriya Madhyamik Shiksha Abhiyan (RMSA) provides special remedial teaching to children in need of such support. The CBSE now awards grades in place of marks and has discontinued the practice of declaring a candidate as failed at Secondary level.